

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P.(IB) -857(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

**NAME OF THE PARTIES: - Star Buildcon Through Its Partner
Sajid Salim Saiyed
V/s
Alok Infrastructure Limited**

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Atul Sharma a/w Adv. Aditi Sharma appeared for the Operational Creditor through VC. Adv. Ankit Lohia a/w Adv. Kewal Buddhdev appeared for the Respondent/ Corporate Debtor. Pleadings are stated to be complete. List this matter on **19.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)